

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 169 of 2013 & I.A. No. 243 of 2013**

**Dated : 3<sup>rd</sup> April, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**GRIDCO Ltd. ... Appellant(s)  
Versus  
M/s Bhushan Power & Steel Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta  
Ms. Ishita Dasgupta

Counsel for the Respondent(s) : Mr. Rajiv Yadav for R-1  
Mr. K.S. Dhingra for R-3

**ORDER**

At the request of the learned counsel for the parties, post the matter for further hearing on **24<sup>th</sup> April, 2014**.

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**